

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4293
ANSWERED ON:20.12.2011
SUBSIDY ON DIESEL TO FARMERS
Reddy Shri Modugula Venugopala

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government proposes to provide subsidy on diesel to drought affected farmers on the basis of land holding records; and

(b) if so, the details thereof and the time by which it is likely to be provided?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): The Government introduced the 'Diesel Subsidy Scheme' during Kharif 2009 and 2010 for drought/deficit rainfall affected areas with a view to provide supplementary irrigation through diesel pumpsets for protective irrigation and save the standing crops. Under the Scheme, it was intended to provide 50% subsidy on the cost of diesel to the affected farmers for upto 3 protective irrigations limited to a maximum of 2 hectares per farmer.

The subsidy provided for diesel was to be shared between the Government of India and the State Governments concerned on 50:50 basis, subject to the participating states' willingness to contribute to their shares. The Scheme operated on reimbursement basis. It is the responsibility of the State Governments concerned to initially extend the full subsidy amount to the farmers in the drought and deficit rainfall affected areas and thereafter, claim reimbursement of 50% of the expenditure for getting the central share of the subsidy so paid after full disbursement of the subsidy amount.